

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
W. P. (C) No. 2961 of 2011

Smt. Saraswati Devi ..... ... Petitioner  
Versus  
The State of Jharkhand & Ors. .... ... Respondents

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**CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioner : Mr. J.P. Sinha, Advocate  
For the State : Ms. Priyanka Boby, A.C. to G.A.1  
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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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10/ 05.04.2021: Counsel for the petitioner and State is present. Nobody appears on behalf of Pre-emptor/respondent No.5 in spite of subsisting valid Vakalatnama.

With a view to give one more chance, put up this case on 03.05.2021.

**(Rajesh Kumar, J.)**